

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 11

C.P. (IB)/890(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)
(JUDICIAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER

ORDER SHEET OF HEARING (HYBRID) DATED **08.02.2024**

NAME OF THE PARTIES : **Aryan Castings Private Limited**

For Applicant : Adv. Rajuram Kuleriya.

Section 10 of IBC

ORDER

Counsel for applicant has tendered the list of creditors above 10 lakhs; list of creditors below 10 lakhs; and list of other creditors those who have kept advance from the applicant. The applicant has also filed document *vide* Diary No. **2709138075982023**. In view of the above, issue notice to creditors having dues more than 10 lakhs. The applicant is also allowed to issue private notice to the creditors having dues more than 10 lakhs. **List on 04.03.2024.**

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-

K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//